

ORISSA HIGH COURT**FILING REPORT AS ON :23/04/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002814/2020	BIPIN BARIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /106 /2019 () //
2	BLAPL/0002815/2020	MUJEEB KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHARIAR /274 /2018 () //
3	BLAPL/0002816/2020	PITAMBAR MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADAGADA /271 /2019 () //
4	BLAPL/0002817/2020	TEHERUN NISHA VS STATE OF ODISHA	DILLIP MOHANTY VS	JHARSUGUDA /147 /2020 () //
5	BLAPL/0002818/2020	PARAMESWAR MALLIK VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	BINJHARPUR /346 /2019 () //
6	BLAPL/0002819/2020	SANTU @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTA VS	BADAGODA P.S. /152 /2019 () //
7	BLAPL/0002820/2020	UTTAM DASH @ SANTOSH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BADAGODA P.S. /152 /2019 () //
8	BLAPL/0002821/2020	K.SANTOSH KUMAR VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	CHANDRASEKHARPUR /450 /2019 () //
9	BLAPL/0002822/2020	SIPUN @ SILU KABI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /177 /2019 () //
10	BLAPL/0002823/2020	SIPUN @ SILU KABI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /303 /2019 () //
11	BLAPL/0002824/2020	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ATHAMALLIK /55 /2018 () //

ORISSA HIGH COURT

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12	CONTC/0001301/2020	NILIMA SAHOO VS AKHILENDRA PATTNAIK	ADV. VS	// 0 //
13	CRLMC/0000965/2020	KAILAS GURU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /27 /2009 0 //
14	CRLMP/0000480/2020	BABY PARWEEN VS STATE OF ODISHA	K.K.PAHIL VS	//0 0 //
15	CRLMP/0000481/2020	RADHA DEI VS STATE OF ORISSA	JAYADEBA BEHERA VS	//0 0 //
16	CRLREV/0000248/2020	SHAIKH JAVED SARWAR VS FARAH ZEBA	S.K.ATTIULLAH VS	//0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) CRA/0000001/2020
17	WP(C)/0011337/2020	CHHATISH CHANDRA MATIA @ CHHATISH MATIA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
18	WP(C)/0011338/2020	KAMAL SAMAL VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
19	WP(C)/0011339/2020	LALATENDU BEHERA VS STATE OF ORISSA	DHARMENDRA SETHY VS	// 0 //
20	WP(C)/0011340/2020	KHOKAN SAHOO VS THE STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
21	WP(C)/0011341/2020	BANSHIDHAR SAHU VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
22	WP(C)/0011342/2020	SURENDRA BARIK VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
23	WP(C)/0011343/2020	NIRANJAN DAS	DILLIP KUMAR SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
24	WP(C)/0011344/2020	TANMAYEE BEHERA	RAMAKANTA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
25	WP(C)/0011345/2020	NARENDRA NATH NAYAK	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
26	WP(C)/0011346/2020	MD.MANSOOR AHMED	SASIM AJITAV PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
27	WP(C)/0011347/2020	PURUSOTTAM PATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
28	WP(C)/0011348/2020	HALADHAR MAHANTA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		INDUSTRIAL DEVELOPMENT CORPORATION LTD.(IDCOL)		//
29	WP(C)/0011349/2020	RADHAGOBINDA BEHERA	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
30	WP(C)/0011350/2020	MURALIDHAR PRADHAN	SASIM AJITAV PATTNAIK	//
		VS	VS	0
		PO, CENTRAL GOVT INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR		//
31	WP(C)/0011351/2020	M/S.BINAYAK INDANE	BAIBASWATA PANIGRAHI	//
		VS	VS	0
		THE SR.REGIONAL MANAGER, HPCL		//
32	WP(C)/0011352/2020	SIBA SANKAR PANDA	SUBRAT KUMAR NAYAK	//
		VS	VS	0
		MADHUSUDAN MAHANTY		//
33	WP(C)/0011353/2020	SALMAN KHAN	MIRRA GHOSE	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER-CUM-COMMISSIONER,ODIHS BOARD OF WAQF		//
34	WP(C)/0011354/2020	MANAS KUMAR PATRA	SAMIR KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

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35	WP(C)/0011355/2020	STATE OF ODISHA NIRUPAMA PATNAIK VS	DILLIP KUMAR PRADHAN VS	// // ()
36	WP(C)/0011356/2020	STATE OF ODISHA SAROJ KUMAR SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
37	WP(C)/0011357/2020	TAHASILDAR, BERHAMPUR SAROJ KUMAR SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
38	WP(C)/0011358/2020	TAHASILDAR, BERHAMPUR SAROJ KUMAR SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
39	WP(C)/0011359/2020	TAHASILDAR, BERHAMPUR GURDEEP SINGH VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
40	WP(C)/0011360/2020	STATE OF ODISHA SIDHESWAR BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
41	WP(C)/0011361/2020	STATE OF ODISHA MUKTA SA @ NIRA BHOI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
42	WP(C)/0011362/2020	STATE OF ODISHA SURAMA PRADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
43	WP(C)/0011363/2020	STATE OF ODISHA HAREKRISHNA PADHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
44	WPCRL/0000038/2020	STATE OF ODISHA SONU @ KAMLESH GHOSH VS	SASIM AJITAV PATTNAIK VS	// // ()/
45	WPCRL/0000039/2020	STATE OF ODISHA ANJANA TANAYA PANDA VS	SANTANU KUMAR SARANGI VS	// // ()/
		STATE OF ODISHA		//

ORISSA HIGH COURT

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46	ABLAPL/0004568/2020	SATYAJIT PATI VS STATE OF ODISHA.	BISWA PRAKASH DHAL VS	MANGALPUR /172 /2020 () //
47	ABLAPL/0004569/2020	SHAIK SYEDU BEEBI VS STATE OF ODISHA	HARIHARA PANIGRAHI VS	BADAMBADI /157 /2018 () //
48	ABLAPL/0004570/2020	BISHNU MOHAN PARHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	BHADRAK RURAL /206 /2020 () //
49	ABLAPL/0004571/2020	KAPILENDRA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /37 /2020 () //
50	ABLAPL/0004572/2020	ALOK KUMAR BHUYAN @ ALOK RANJAN BHUYAN VS STATE OF ODISHA	DEBASANAN DAS VS	NISCHINTAKOILI /24 /2020 () //
51	ABLAPL/0004573/2020	SUNIL BATU @ SONU BADU @ SINU VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	LINGARAJ P.S. /46 /2020 () //
52	ABLAPL/0004574/2020	SULIA @ BABARAM ACHARYA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /41 /2020 () //
53	ABLAPL/0004575/2020	CHINMAYA RANAJAN GARTIA VS STATE OF ODISHA	CHINMAYA MISHRA VS	CAPITAL P.S. /51 /2020 () //
54	ABLAPL/0004576/2020	BASUDEB @ BASUDEV MALIK VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	KAMAKHYANAGAR /115 /2020 () //
55	ABLAPL/0004577/2020	SABAZ KHAN @ SAHABAZ KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /164 /2020 () //
56	ABLAPL/0004578/2020	MD. AMZAD @ SK. AMZAD VS STATE OF ODISHA	DILLIP MOHANTY VS	JHARSUGUDA /147 /2020 () //
57	ABLAPL/0004579/2020	PRABHU PRASAD MISHRA @ LIPU	B.B.SWAIN	JAGATPUR /139 /2020

ORISSA HIGH COURT

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		VS	VS	()
		STATE OF ODISHA		//
58	ABLAPL/0004580/2020	CHANDAN MAJHI	BIDYADHAR MANSINGH	PANIKOILI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	ABLAPL/0004581/2020	NIROD SAMAL @ NIROD KISHORE SAMAL	DEBASHIS ROUTRAY	NAYAPALLI P.S. /161 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	ABLAPL/0004582/2020	SANTOSHA MAHANTA	B.B.ROUTRAY	PALLAHARA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	ABLAPL/0004583/2020	PRADIP PRADHAN @ PRADEEP PRADHAN	B.B.ROUTRAY	PALLAHARA /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	ABLAPL/0004584/2020	BUBUN PANIGRAHI	B.B.ROUTRAY	SAMBALPUR TOWN /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	ABLAPL/0004585/2020	DILLIP SAMAL @ DILLIP KUMAR SAMAL	B.B.ROUTRAY	SAMAL /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	ABLAPL/0004586/2020	ANIL YADAV	B.B.ROUTRAY	SAMBALPUR TOWN /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	ABLAPL/0004587/2020	SANATAN BEHERA	B.B.ROUTRAY	PALLAHARA /64 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	ABLAPL/0004588/2020	BANU @ BANAMALI PRADHAN	AKSHYA KUMAR PANDEY	SATYABADI /28 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	ABLAPL/0004589/2020	GAGAN BIHARI SWAIN	AKSHYA KUMAR PANDEY	SALIPUR /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	ABLAPL/0004590/2020	BASANTA KUMAR ROUTRAY	AKSHYA KUMAR PANDEY	SALIPUR /24 /2020
		VS	VS	()

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69	ABLAPL/0004591/2020	STATE OF ODISHA BABLU @ AZAD MAHAMMAD VS	AMLAN SHAKTI PAUL VS	// DELANGA /49 /2020 ()
70	ABLAPL/0004592/2020	STATE OF ODISHA SAROJ KUMAR BHUJABAL VS	R.ACHARYA VS	// KHANDAGIRI P.S. /242 /2020 ()
71	ABLAPL/0004593/2020	STATE OF ODISHA LINKAN MANGARAJ @ SUBRAT KUMAR MANGARAJ VS	CHANDRA.N.ROUT VS	// KANAS /41 /2020 ()
72	ABLAPL/0004594/2020	STATE OF ODISHA TRIBIKRAM PANDA @ TRIBIKRAM PANDA @ TRIBIKRAM PANDA @ TRIPURA ROY VS	RAJESH K.ROY VS	// KONARK /30 /2020 ()
73	ABLAPL/0004595/2020	STATE OF ODISHA SRITAM DASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// BALASORE TOWN /92 /2020 ()

ORISSA HIGH COURT

MISC CASES FILED on :23/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2020 WPCRL/39/2020	ANJANA TANAYA PANDA-MP	SANTANU KUMAR SARANGI
2	305/2020 CRLREV/248/2020	SHAIKH JAVED SARWAR-MP	S.K.ATTIULLAH
3	310/2020 BLAPL/460/2020	SANTI MALLICK-MP	A.K.BARAL
4	311/2020 BLAPL/11231/2019	BIMAL HARIJAN-MP	PRASANTA KUMAR SAHOO
5	312/2020 BLAPL/1943/2020	SAMEER RANDHAWA-MP	AMARESH CHANDRA SAMAL
6	313/2020 BLAPL/1098/2020	N.DURYODHAN REDDY-MP	SATYABRATA MOHANTY
7	314/2020 BLAPL/2791/2020	DEBENDRA PATI @ KALIA PATI-MP	AMULYA RATNA PANDA
8	315/2020 BLAPL/2698/2020	AABID ASHRAFI @ AABID HUSEN-MP	AMULYA RATNA PANDA
9	344/2020 CMP/401/2019	ANJAN KUMAR BARIK-MP	M/S.SAMIR KUMAR MISHRA
10	345/2020 CMP/513/2018	HARIHAR KAR-MP	M/S.SOUGAT DASH
11	346/2020 CMP/1221/2016	SABITRI SINGH-MP	M/S.SAMIR KU.MISHRA
12	582/2020 CRLA/43/2020	KUNA @ PRAVAT KUMAR BHUTIA-MP	ASHOK KU BEHERA
13	5121/2020 WP(C)/11337/2020	CHHATISH CHANDRA MATIA @ CHHATISH MATIA-MP	SHASHI BHUSAN JENA
14	5122/2020 WP(C)/11338/2020	KAMAL SAMAL-MP	PRABIR KUMAR RAY
15	5123/2020 WP(C)/11339/2020	LALATENDU BEHERA-MP	DHARMENDRA SETHY
16	5124/2020 WP(C)/11340/2020	KHOKAN SAHOO-MP	DEBA KUMAR RATH
17	5125/2020 WP(C)/11344/2020	TANMAYEE BEHERA-MP	RAMAKANTA DAS
18	5126/2020 WP(C)/10330/2020	JAISHREE SINGH-MP	P.K.RATH I
19	5129/2020 WP(C)/11346/2020	MD.MANSOOR AHMED-MP	SASIM AJITAV PATTNAIK
20	5130/2020 WP(C)/11351/2020	M/S.BINAYAK INDANE-MP	BAIBASWATA PANIGRAHI
21	5131/2020 WP(C)/11352/2020	SIBA SANKAR PANDA-MP	SUBRAT KUMAR NAYAK
22	5132/2020 WP(C)/165/2020	M/S.BINU INDUSRTRIES-MP	SOUMYA MISHRA
23	5133/2020 WP(C)/11354/2020	MANAS KUMAR PATRA-MP	SAMIR KUMAR MISHRA
24	5134/2020 WP(C)/11355/2020	NIRUPAMA PATNAIK-MP	DILLIP KUMAR PRADHAN
25	5135/2020 WP(C)/11355/2020	NIRUPAMA PATNAIK-MP	DILLIP KUMAR PRADHAN
26	5127/2020	GITARANI MOHANTY-MP	

27

WP(C)/15293/2019
5128/2020
WP(C)/11114/2020

DILLIP KUMAR RAY-MP